

(ख) उकई में हिल स्टेशन का किस प्रकार विकास करने का प्रस्ताव है और उस पर कितना व्यय आने की संभावना है; और

(ग) इस हिल स्टेशन का विकास करने का कार्य कब आरम्भ होगा तथा पर्यटक इस स्थान की यात्रा कब कर सकेंगे और उकई में शीघ्र ही हिल स्टेशन का विकास करने के लिए केन्द्रीय सरकार द्वारा क्या ठोस कार्यवाही की जा रही है अथवा करने का विचार है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) से (ग) हाल ही में हुए पर्यटन मंत्रियों के सम्मेलन में उकई डैम स्थल को एक पर्यटन केन्द्र के रूप में विकसित करने के लिए केन्द्रीय सैक्टर में विचार करने के लिए प्रस्तावित किया गया था। गुजरात सरकार से परामर्श वरके, उपलब्ध साधनों पर निर्भर रहते हुए, स्कीम के व्ययों को अन्तिम हटा दिया जाएगा।

Development of tourist spots in Tamil Nadu

3721. SHRI A. ASHOKARAJ: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Centre has received any proposal to develop tourist spots in Tamil Nadu; and

(b) if so, the details in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) The Government of Tamil Nadu has proposed Mahabalipuram and Kanyakumari as two tourist centres to be developed in the Central Sector during the Sixth Plan period, as well as for early implementation of the Janata Hotel Scheme at Madras, and Central assistance for the setting up of a Lion Safari Park at Vandalur near Madras.

Indianisation of Sterling Tea Companies

3722. SHRI AHMED M. PATEL: Will the Minister of FINANCE be pleased to state:

(a) the number of Sterling Tea Plantation Companies functioning in India; and

(b) the latest position in regard to Indianisation of those Companies?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) There were 99 Sterling Tea Companies and 1 wholly British owned Indian company engaged in tea cultivation operating in India as on 1st January, 1974.

(b) The latest position in regard to Indianisation of these companies is as under:

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| i. Companies which have either transferred their business to Indian Companies with 74% or less non-resident interest or sold their estates to Indian Companies. | 37 |
| ii. Companies which are in process of Indianisation. | 19 |
| iii. Companies to whom approvals are being issued for their Indianisation proposals. | 16 |
| iv. Companies whose proposals are under consideration of Government/Reserve Bank of India. | 28 |

Revenue collection from aerated waters

3723. SHRI RAMJI LAL SUMAN: Will the Minister of FINANCE be pleased to state:

(a) what has been the Budgeted estimates and actual revenue collection from aerated waters for the last three years; and

(b) what criteria are used to compute the budgeted estimates?